F.No.C-30013/8/2016-Ad.IVA
Government of India
Ministry of finance
Department of Revenue
Central Board of Excise and Customs

HUDCO Vishala Building, Bhikaji Cama Place
New Delhi, dated the 27th November, 2016

To
All Principal Chief Commissioners/Chief Commissioners,
All Commissioners/Directors General under CBEC.

Subject:- Timely and advance action in convening of Departmental
Promotion Committee meeting in terms of Model Calendar – reg.

Sir,

I am directed to forward herewith a copy of OM No.O-21011/01/2014-
Estt.(D) Dated 27.10.2016 received from Department of Personnel, Public
Grievances and Pensions (Department of Personnel and Training), New Delhi,
on the subject mentioned above for information and necessary action.

Encl. As Above.

Yours faithfully,

(B. Ginkhan Mang)
Under Secretary to the Govt. of India

Copy to: The DG (Systems), New Delhi with the request to kindly upload this
circular on the Website of CBEC.

(B. Ginkhan Mang)
Under Secretary to the Govt. of India
OFFICE MEMORANDUM

Subject:- Timely and advance action in convening of Departmental Promotion Committee meeting in terms of Model Calendar-regarding.

The undersigned is directed to state that with a view to having the approved select panels for promotion ready in advance in a time-bound manner, this Department has issued a Model Calendar for DPCs vide OM No. 22011/9/98-Estt. (D) dated 8th September, 1998 as modified vide OM No. 22011/4/2013-Estt.(D) dated 28.01.2015. An indicative pattern has been provided in the Model Calendar for various events involved in the pre/post DPC related actions. All the Ministries/Departments have been impressed upon from time to time by this Department to adhere to the prescribed time-line so as to ensure that the panel is ready in time and is utilised as and when the vacancies arise during the course of the vacancy year.

It has been brought to the notice that many promotion posts are lying vacant due to inordinate delay in convening DPCs. The objective of timely promotions of employees in various Ministries/Departments can be achieved only by holding DPC meetings.

3. In view of above, all Ministries/Departments are again advised to ensure strict compliance of instructions in order to achieve the desired objectives of timely convening of DPCs/preparation of approved select panels within the prescribed time frame.

(Rajesh Sharma)
Under Secretary to the Govt. of India
Tele. No. 23040340